

**WRITTEN ANSWERS TO QUESTIONS**

**Recognition to Post Graduate Diploma Holders from College of Accountancy and Management Studies, Cuttack (Orissa)**

\*492. SHRI RASA BEHARI BEHERA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering any proposal to give recognition to the Post Graduate diploma holders in Taxation Laws, Management Accountancy and in Bank Management obtained from the College of Accountancy and Management Studies, Cuttack (Orissa) for recruitment to the posts of Income Tax Inspectors and to allow them to practice as tax practitioners; and

(b) whether Government of Orissa have moved the Finance Ministry for the purpose?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir. The matter is under consideration.

(b) Yes, Sir.

**Verification of Membership of Rajasthan Income-Tax Employees Union**

\*494. SHRI M. ARUNACHALAM: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1390 on the 21st March, 1980 regarding recognition of Unions/Associations functioning in Income-tax Department and state:

(a) whether the Central Board of Direct Taxes has directed the Commissioner of Income-tax, Jaipur to verify the membership of the Rajasthan Income-tax Employees Union;

(b) whether the Commissioner of Income-tax, Jaipur has verified the

membership and intimated to the Board twice and recommended recognition:

(c) whether the Board has ordered fresh verification at the instance of the Income-tax Employees Federation; and

(d) whether the Board has suggested some procedure for verification of membership and if so, the details of the procedure suggested and Government reaction thereto?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) At first, the Commissioner of Income-tax recommended recognition of the Rajasthan Income-tax Employees' Union, after making verification on his own on the basis of membership forms filled in by the members of that Association. Later on, the Commissioner was advised to obtain the lists of members of the already recognised Association, namely, Rajasthan Income Tax Employees' Association, and the newly formed Association seeking recognition, namely, Rajasthan Income Tax Employees' Union, and ask the common members of the two lists to give a signed declaration in favour of either of the Associations. This was done to know the correct membership of the Rajasthan Income-tax Employees' Union. The Commissioner of Income-tax, Jaipur, undertook the verification and sent his report to the Central Board of Direct Taxes for such further action as may be deemed fit.

(c) No, Sir. However, the Income Tax Employees' Federation had written that the membership of the Rajasthan Income Tax Employees' Union was secured through pressure and many members of the Rajasthan Income Tax Employees' Union had given in writing repudiating their membership of the Rajasthan Income Tax Employees' Union and have declared allegiance to the recognised Association, Rajasthan Income Tax Employees' Association. In view of this,

verification of membership as indicated in (b) above became inescapable.

(d) Kindly refer to the reply against (b) above.

**Landing Facilities for Boeing Aircraft at Vizag in Andhra Pradesh**

\*497. SHRI V. KESORECHANDRA S. DEO:  
SHRI S. R. A. S. APPALANAIDU:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering a proposal to provide landing facilities for Boeing aircraft and also night landing facilities at Vizag in Andhra Pradesh in view of the fact that a Steel Plant is coming up there; and .

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No, Sir.

(b) Does not arise.

**Steps to increase Export of Iron Ore from Paradeep Port**

\*498 DR. KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state what are the steps taken to increase export of iron ore from Paradeep Port and in that context to liquidate the large stock of iron ore lying at different rail-heads in Banspani sector?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): During 1980-81, MMTC's target is to export 2.3 million tonnes of iron ore through Paradeep Port. Out of this quantity, about 1.3 million tonnes of iron ore is to be moved by rail from Banspani sector. To achieve this, efforts are being made:

(1) to ensure adequate rail movement from the Banspani area to Paradeep Port, and;

(2) to expedite the setting up of additional loading facilities at Paradeep.

MMTC, Railways and Port Authorities are coordinating their efforts to ensure that the needed facilities are set up at the earliest.

**Bank lending to Priority Sector**

\*499. SHRI NAVIN RAVANI: Will the Minister of FINANCE be pleased to state:

(a) whether small industrial sector is included in overall priority sector for cheaper bank lending upto Rs. 1 lakh;

(b) if so, whether SSI is proposed to be separated from all inclusive priority sector and special percentage would be allocated for its progress—that being a neglected field; and

(c) what was the percentage of lending in priority sector below the amount of 1 lakh and what was the percentage below 50,000 in 1978-79 and 1979-80?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Small Scale Industry is included within the overall priority sector. The rates of interests applicable to this sector are given in statement-I.

(b) No, Sir. Within the priority sector, Small Scale Industries account for about 39 per cent of the advances and therefore cannot be called a neglected field.

(c) According to the existing classification in data collection system being followed by banks, data on the basis of credit limits is not available for total priority sector lending. Available information as upto December 1977 is given in Statement-II. Similar information for 1978-79 and 1979-80 has not yet become available.